

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2160

TO BE ANSWERED ON JULY 31, 2018

MAINTENANCE OF DDA FLATS

No. 2160 SHRI OM PRAKASH YADAV:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to take up maintenance and repairing work of outer walls, windows-chhajjas (cover), rain water pipes, water pipelines and staircases of DDA Flats, Pocket-7, as have been done recently in DDA Flats, Pocket-3 and Pocket-4, Sector-12, Dwarka, Delhi; and
- (b) if so, the time by which the said work would be initiated since the conditions of outer walls, windows, pipes and staircases of DDA flats in Pocket-7 are very poor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Delhi Development Authority (DDA) has informed that the said housing pocket-7 sector-12 Dwarka has been completed in the year 2002 and the allotment of flats has been carried out up to 2007. The liability of DDA is upto 3 years from the date of allotment. DDA has further informed that there is no proposal to take up maintenance work in Pocket-7, Sector-12, Dwarka.
